Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 91 of 2011

Dated: 2nd May, 2012

Present: **Hon'ble Mr. Justice P.S. Datta, Judicial Member**
Hon'ble Mr. V. J. Talwar, Technical Member

Haryana Power Generation Corporation Ltd. **….** **Appellant (s)**

Versus

Haryana Electricity Regulatory Commission & Ors. **….** **Respondent(s)**

Counsel for the Appellant(s) **:** **Mr. Pradeep Dahiya**

Counsel for the Respondent(s) **:** **Mr. Anurag Sharma for R-2 & R-3**
Ms. Swapna Seshadri for R-1

ORDER

Learned Advocate for the parties are present and filed their written note of arguments. Accordingly, judgment is reserved.

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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